

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-533

CP-108/PB/2009

IA(Co. Act)/307/2023, IA(Co. Act)/308/2023, IA(Co. Act)/309/2023

IN THE MATTER OF:

Sh Sharad Aggarwal

.....Applicant

Vs.

Rajesh Buildcon & Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 397-398

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Puneet Jain, Ms. Ritu Jain, Advs. for P-4
For the Respondent : Mr. Chandra Shekhar Yadav, Adv. for R-6, R-8 & R-9
to R-12
Mr. Ashish Aggarwal, Ms. Ramya Aggarwal, Advs. for
R-6 to R-22

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**